

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Xalta Food and Beverages Private Limited Date of Commencement of Liquidation: 11-06-2021; List of Stakeholders as on Date: 14-08-2021; Name of IP: Mr. Naveen Kumar Jain; Process Number: 1; Last 5 digit of registration number: 11097

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	3	129870627.00	3	7553074.14	0	96186397.54	26131155.32	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	9	1364152187.67	9	662405068.77	0	343313741.24	358433377.66	Annexure 3
4	Unsecured financial creditors	4	587695132.30	4	406498668.63	0	15177011.67	166019452.00	Annexure 4
5	Operational creditors (Workmen)	23	2666405	23	1716121	0	633748	316536	Annexure 5
6	Operational creditors (Employees)	135	28305296	135	20002919	0	7483734	818643	Annexure 6
7	Operational creditors (Government Dues)	4	428675112.00	4	214459976.69	0	214215135.31	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	45	383592813.12	45	208304198.10	0	46650524.51	128638090.51	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		223	2924957573.09	223	1520940026.33	0	723660292.27	680357254.49	